

12.00 hrs.

[English]

SHRI SAIFUDDIN CHOWDHARY (Katwa) : India has agreed to play the Davis Cup in Israel. This is most shocking for millions of people in the world at this critical juncture. *(Interruptions)*

[Translation]

MR. SPEAKER : You give me in writing. I will tell you after finding out the facts.

[English]

SHRI INDRAJIT GUPTA (Basirhat) : Our government has rightly protested a few days ago against the Israeli repression going on in the occupied territories of Palestine. And now we are allowing our team to go to Israel to play there.

MR. SPEAKER : I will find out.

SHRI INDRAJIT GUPTA : I think there should be a limit to these things. What kind of a reaction will there be throughout the world ? *(Interruptions)*

[Translation]

MR. SPEAKER : You give me in writing. I will send it to the Government. I would be able to do anything only when you give me in writing.

[English]

SHRI NARAYAN CHOUBEY (Midnapore) They should not go to Israel.

(Interruptions)

MR. SPEAKER : There are other methods also. This is not a subject for adjournment motion.

SHRI SAIFUDDIN CHOWDHARY : We have to condemn it.

SHRI S. JAIPAL REDDY : (Mahbubnagar) : You can ask the government to make a statement.

SHRI INDRAJIT GUPTA : The government should re-consider it.

(Interruptions)

MR. SPEAKER : I will ask them.

(Interruptions)

SHRI DINESH GOSWAMI (Guwahati) You convey to the government the feelings of this House.

MR. SPEAKER : Papers to be laid on the Table—Shri J. Vengal Rao.

12.02 hrs.

[English]

PAPERS LAID ON THE TABLE

Report of the Controller and Auditor General of India for 1986-Union Government (Commercial)—part-VII Hindustan Cables Ltd,

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): On behalf of Shri J. Vengal Rao, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986-Union Government (Commercial)-Part VII-Hindustan Cables Limited under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-5629/88]

Notification under Major Part Trusts Act, 1963, Annual Administrative Report and Review in the working of Mormugao Part Trust for 1986-87 and statement for delay in laying these papers. etc. etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table —

(1) A copy each of the following Notificans (Hindi and English versions) under sub-section (4) of

section 124 of the Major Port Trusts Act, 1963 :-

- (i) G.S.R. 70(E) published in Gazette of India dated the 1st February, 1988 approving the amendment to By-Laws of the Port of Calcutta.
- (ii) G.S.R. 78(E) published in Gazette of India dated the 4th February, 1988 approving the Cochin Port Trust Employees (Family Welfare) Amendment Regulations, 1988.
- (iii) G.S.R. 81(E) published in Gazette of India dated the 8th February, 1988 approving the Cochin Port-Employee's (Welfare Fund) Amendment Regulations, 1988

[Placed in Library. See No. LT-5630/88]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust for the year 1986-87.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-5631/88]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust, for the year 1986-87.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5632/88]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paradip Port Trust for the year 1986-87.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-5633/88].

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust Bombay, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Port Trust, Bombay, for the year 1986-87.

- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-5634/88].

- (10) (i) A copy of the Annual Accounts (Hindi and English versions) of the Bombay Port Trust, Bombay, for the year 1986-87 along with Audited Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Bombay Port Trust for the year 1986-87.

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-5635/88].

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta for the year 1984-85.

[Placed in Library. See. No. LT-5636/88].

Notifications under Forest (Conservation) Act, 1980, and Environment (Protection) Act, 1986.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table—

- (1) A copy of the Forest (Conservation) Amendment Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 14 in Gazette of India dated the 9th January, 1988 under sub-section (2) of section 4 of the Forest (Conservation) Act, 1980.

[Placed in Library. See. No. LT-5637/88].

- (2) A copy of Notification No. S.O. 62(E) (Hindi and English versions) published in Gazette of India dated the 18th January, 1988 making certain amendments to Notification No. S.O. 83(E) dated the 16th February 1987 issued under sub-section (1) of section 10 of the Environment (Protection) Act, 1986.
- (3) A copy of Notification No. S.O. 63(E) (Hindi and English versions) published in Gazette of India dated the 18th January, 1988 making certain amendments to Notification No. S.O. 84(E) dated the 16th February, 1987 issued under sub-section (1) of section 11 of the Environment (Protection) Act, 1986.
- (4) A copy of the Environment (Protection) Fourth Amendment Rules, 1987 published in Notification No. S.O. 64(E) in Gazette of India dated the 18th January, 1988 issued under section 26 of the

Environment (Protection) Act, 1986.

- (5) A copy of Notification No. S.O. 152(E) (Hindi and English versions) published in Gazette of India dated the 10th February, 1988 delegating the power vested in the Central Government under section 5 of the Environment (Protection) Act, 1986 to the State Governments of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Mizoram, Orisa, Rajasthan Sikkim and Tamil Nadu issued under section 23 of the said Act.

[Placed in Library. See. No. LT-5638/88].

Indira Vikas Patra (Amendment) Rules, 1988.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : I beg to lay on the Table a copy of the Indira Vikas Patra (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 110(E) in Gazette of India dated the 1st March, 1988 under sub-section (3) of section 27 of the Government Savings Certificates Act, 1959.

[Placed in Library. See. No. LT-5639/88]

Review on the working of and Annual Report of Educational Consultants India Ltd. New Delhi for 1986-87 and Statement for delay in laying these papers, Annual Report, Annual Account and Review in the working of National Institute for Training and Industrial Engineering, Bombay for 1986-87 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Educational Consultants India Limited, New Delhi for the year 1986-87,
 - (ii) Annual Report of the Educational Consultants India Limited, New Delhi for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing the reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-5640/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1986-87.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1986-87 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See. No. LT-5641/88]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5642/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Durgapur, for the year 1986-87.

[Placed in Library. See. No. LT-5643/88]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Karnataka Regional Engineering College, Surathkal, for the year 1986-87.

[Placed in Library. See. No. LT-5644/88]

- (8) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College Durgapur, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5645/88]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1986-87.

[Placed in Library. See. No. LT-5646/88]

- (10) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi for the year 1986-87 together with Audit Report thereon.

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See. No. LT-5647/88]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Regional Engineering College, Calicut, for the year 1986-87.

[Placed in Library. See. No. LT-5648/88]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1986-87.

- (14) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5649/88]

- (15) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5650/88]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the

Motilal Nehru Regional Engineering College, Allahabad, for the year 1986-87.

[Placed in Library. See. No. LT-5651/88]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Malviya Regional Engineering College, Jaipur, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Malviya Regional Engineering College, Jaipur, for the year 1986-87.

[Placed in Library. See No. LT-5652/88]

- (18) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5653/88]

- (19) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5654/88]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti for the year 1986-87 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Navodaya Vidyalaya Samiti for the year 1986-87.

- (21) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

[Placed in Library. See. No. LT-5655/88]

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1986-87.

(23) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library. See. No. LT-5656/88]

(24) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering Nagpur, for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. LT-5657/88]

(25) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat for the year 1986-87 together with Audited Accounts thereon.

[Placed in Library. See. No. LT-5658/88]

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1986-87.

(27) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

[Placed in Library. See. No. LT-5659/88]

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi for the year 1986-87.

[Placed in Library. See. No. LT-5660/88]

(29) A copy of Annual Accounts (Hindi and English versions) of the Visva-Bharti, Santiniketan, for the year 1986-87 together with Audit Report thereon.

(30) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library. See. No. LT-5661/88]

(31) (i) A copy of the Annual Report (Hindi and English versions) of Indian Institute of Management, Calcutta, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta for the year 1986-87.

(32) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library. See. No. LT-5662/88].

(33) A copy of the Corrigendum (Hindi and English versions) to the Annual Report @ of the University of Hyderabad, Hyderabad, for the year 1986-87.

[Placed in Library. See. No. LT-5663/88].

(34) A statement (Hindi and English versions) (a) showing reasons for delay in laying the Annual Reports of the Motilal Nahru Regional Engineering College, Allahabad, Karnataka Regional Engineering College, Surthakal, Malviya Regional College, Jaipur and Regional Engineering Colleges at Durgapur, Silchar and Calicut and Audited Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, Karnataka Regional Engineering College, Surthakal and Visveshvaraya Regional College of Engineering, Nagpur and Regional Engineering College, Durgapur, Annual Report and Audited Accounts of the Regional Engineering College Trichy and Audited Accounts of the Regional Institute of Technology Jamshedpur and Regional Engineering College Silchar and Kurukshetra for the year 1986-87 and (b) explaining the reasons for not laying the Audited Accounts of the Regional Engineering College, Srinagar for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See. No. LT-5642 to 5654/88 and 5658/88]

(35) A copy of the Annual Account (Hindi and English versions) of the Malviya Regional Engineering College, Jaipur for the year 1986-87 together with Audit Report thereon.

[Placed in Library. See. No. 5664/88]

(36) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi for the year 1986-87.

(37) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (36) above.

[Placed in Library. See. No. LT-5665/88]

Review on the working of and Annual Report of Indian Machines, Pharmaceutical Corporation Ltd. Mohan for 1986-87 and Statement for delay in laying these papers, Annual Report and Review in the working of Cancer Hospital and Research Institute, Gwalior for 1986-87 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Indian Medicines, Pharmaceutical Corporation Limited, Mohan, for the year 1986-87.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-5666/88].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of Cancer Hospital and Research Institute, Gwalior, for the year 1986-87.

(4) A statement (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at (3) above.

[Placed in Library. See. No. LT-5667/88]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kidwai Memorial Institute of Oncology, for the year, 1985-86.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See. No. LT-5668/88]

- (7) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See. No. LT-5669/88]

- (8) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Vishwayatan Yogashram, New Delhi, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See. No. LT-5670/88]

- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See. No. LT-5671/88]

Notification under Motor Vehicles Act, 1939

THE DEPUTY MINISTER IN THE

MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) : I beg to lay on the Table a copy of Notification No. G.S.R. 53 (E) (Hindi and English versions) published in Gazette of India dated the 25th January, 1988 regarding amendment to overall Dimensions of Transport Vehicles and Tyre Rules under sub-section (4) of section 133 of the Motor Vehicles Act, 1939.

[Placed in Library. See. No. LT-5672/88]

MR. SPEAKER : The House will now take up Matters under Rule 377.

12.03 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) Need to start work on the coal based Fertilizer Plant in Bilaspur (M.P.)

DR. PRABHAT KUMAR MISHRA (Janjgir) : Mr. Speaker. Sir, I would like to raise the following matter under Rule 377 :

The demand of Urea Fertilizer is increasing day by day in our country. We have to import Urea Fertilizer costing lakhs of rupees from other countries. A coal based Urea Fertilizer Plant was inaugurated by Late Prime Minister, Smt. Indira Gandhi, at the Korba Industrial Town of Bilaspur District in Madhya Pradesh. After incurring an expenditure of crores of rupees on this plant, the work has been discontinued now. Now it has been informed that the coal based Plant will not be beneficial. That is why the work has been closed. I would like to know from the Government that when the work on a coal based Plant in Ramagundapuram is in progress, why the work at the Plant at Korba has been stopped. There is a huge demand of fertilizer in our country. Therefore, the work on Urea Fertilizer Plant at Korba must be started immediately. In this way, the investment done on this Plant would be utilised and the tribals would also get employment. On the one hand, the Urea Fertilizer factories in private sector are being run in this very district while on the other, the Government is facing difficulties in running the Fertilizer Plant even after incurring an expenditure of crores of rupees. I urge upon the Government that keeping in view the demand of fertilizers in the country, opportunities of